Rep. by Act 58 of 1960, s. 2 & Sch. I (w.e.f. 28.12.60)

THE DAMODAR VALLEY CORPORATION (AMENDMENT) ACT, 1957

No. 59 of 1957

[24th December, 1957]

An Act to amend the Damodar Valley Corporation Act, 1948.

BE it enacted by Parliament in the Eighth Year of the Republic of India as follows:—

Short title.

1. This Act may be called the Damodar Valley Corporation (Amendment) Act, 1957.

Amendment of section 5.

2. In section 5 of the Damodar Valley Corporation Act, 1948, sub-section (1) shall be omitted. 14 of 1948